NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/719/IB/2017

NAME OF THE PETITIONER(S)

: AT ELECTRIC SUPPLYS

NAME OF THE RESPONDENTS

: HENRY AND FARAD PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. R. OVIA, FCS

PCS/ Authorise d Representative

<u>ORDER</u>

Matter is called. No representation on behalf of the Petitioner. PCS on behalf of the Corporate Debtor present. Matter is adjourned for the presence of the Petitioner. Put up on 16.01.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk